

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 1447
TO BE ANSWERED ON THE 28th July, 2023

Janaushadhi Kendras in Madhya Pradesh

**1447. SHRI MAHENDRA SINGH SOLANKY:
SHRI P.P. CHAUDHARY:
SHRI PRATAP CHANDRA SARANGI:
SHRI SURESH KUMAR KASHYAP:
DR. RAMAPATI RAM TRIPATHI:
SHRI C.R. PATIL:
SHRI SANGAM LAL GUPTA:
SHRI ANURAG SHARMA:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of the data on the number of Janaushadhi Kendras established in the States of Madhya Pradesh, Uttar Pradesh, Gujarat, Odisha, Himachal Pradesh and Rajasthan under the Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP);
- (b) the details of the process of scrutiny of online applications for opening of new Janaushadhi Kendras (JAKs) in the country;
- (c) whether a one-time additional incentive of Rs. 2 lakh has been provided to any applicants for JAKs from the Parliamentary constituencies of Dewas in Madhya Pradesh, Deoria, Pratapgarh and Jhansi in Uttar Pradesh, Balasore in Odisha, Shimla in Himachal Pradesh, Pali in Rajasthan and in Gujarat who belongs to the categories of Women Entrepreneurs, Exservicemen, Divyang, SCs & STs etc.; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a): Under *Pradhan Mantri Bhartiya Janaushadhi Pariyojana* (PMBJP), till 30.06.2023, about 9,512 Jan Aushadhi Kendras have been opened across the country, including about 284 kendras in Madhya Pradesh, about 1349 kendras in Uttar Pradesh, about 526 kendras in Gujarat, about 418 kendras in Odisha, about 61 kendras in Himachal Pradesh and about 169 kendras in Rajasthan.

(b): The applications for opening of *Pradhan Mantri Bhartiya Janaushadhi Kendras* (PMBJKs) under the scheme are invited by the Pharmaceuticals & Medical Devices Bureau of India (PMBI), the implementing agency of the Scheme, through online portal. Before grant of approval, the applications are scrutinized by PMBI as per laid down criteria under the guidelines, including submission of requisite documents, availability of space for opening of

Kendra, pharmacist, distance between two Kendras, viability, drug licence by the state government concerned, etc.

(c) & (d): All Kendra owners get incentive up to Rs. 5.00 Lakh @ 15% of monthly purchases made by these Kendra subject to a ceiling of Rs. 15,000/- per month up to total limit of Rs. 5.00 Lakh. In addition, one-time additional incentive of Rs. 2.00 lakh is provided to the PMBJKs opened in North-Eastern States, Himalayan areas, Island territories and areas mentioned as aspirational district by NITI Aayog or opened by women entrepreneur, Ex-servicemen, Divyang, SC & ST for furniture and fixtures.

As per information provided by PMBI, the number of entrepreneurs, who have been granted one-time incentive of Rs. 2 lakhs in the state of Gujarat and specified districts in other states, as sought, belonging to the categories of women, ex- servicemen, Divyang, SCs & STs are as under:

S. No.	Name of the State	Name of the District	No. of applicants
1	Gujarat	All Districts	38
2	Madhya Pradesh	Dewas	4
3	Uttar Pradesh	Deoria	0
		Pratapgarh	0
		Jhansi	0
4	Odisha	Balasore	2
5	Rajasthan	Pali	0
6	Himachal Pradesh	Shimla	0
Grand Total			44
